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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 11452/2021 & CM APPL. 35255/2021, CM APPL.
42699/2021 & CM APPL. 43077/2021
ANAND SWAROOP & ORS. Petitioners

Through: Mr. Vishal Kalra and Mr. Anurag
Ojha, Advocates
Mr. Animesh Kumar, Mr. Nishant
Kumar, Mr. Rishabh Gupta and Mr.
Rushali Agarwal, Advocates

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondents

Through: Mr. T. Singhdev, Ms. Michelle
Biakthansangi Das and Mr. Bhanu
Gulati, Advocates for NMC

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER

25.05.2022

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1. No time left.
2. Renotify on 22.07.2022.

SANJEEV SACHDEVA, J

TUSHAR RAO GEDELA, J

MAY 25, 2022

'rs'